

**HIGH COURT OF SIKKIM**

**G ANGTOK**

No. 21./HCS

Dated: 23.7.16

**NOTIFICATION**

In supersession of all previous Notifications, Hon'ble the Chief Justice (Acting) is pleased to re-constitute the Buildings Committee as under, with immediate effect:-

**BUILDINGS COMMITTEE:**

1. Hon'ble the Chief Justice, High Court of Sikkim - Chairman
2. Hon'ble Mrs. Justice Meenakshi Madan Rai Judge, High Court of Sikkim - Member

By Order,

Sd/-  
(K.C. Barphungpa)  
**REGISTRAR GENERAL**

Memo No. : V(202)/Confdl./HCS/3470-4009  
Date: 23.7.16

Copy to:-

1. The Joint Registrar-cum-Sr. Judgment Writer/PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
2. The PPS to Hon'ble Judge, High Court of Sikkim, Gangtok.
3. The Registrar General, High Court of Sikkim, Gangtok.
4. The Registrar, High Court of Sikkim, Gangtok.
5. The Advocate General, Government of Sikkim, Gangtok.
6. The Additional Advocate General, Government of Sikkim, Gangtok.
7. The Commissioner -cum- Secretary to Hon'ble Governor of Sikkim, Raj Bahwan, Gangtok.
8. The Principal Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
9. The Legal Remembrancer -cum- Law Secretary, Government of Sikkim, Gangtok.
10. The Secretary, Buildings & Housing Department, Government of Sikkim, Gangtok.
11. The District & Sessions Judge (South) at Namchi.
12. The District & Sessions Judge (East) at Gangtok.

13. The District & Sessions Judge (North) at Mangan.
14. The District & Sessions Judge (West) at Gyalshing.
15. The District & Sessions Judge (Spl. Div- I) at Gangtok.
16. The District & Sessions Judge (Spl. Div- II) at Gangtok.
17. The Chief Judicial Magistrate -cum- Civil Judge (East & North) at Gangtok.
18. The Chief Judicial Magistrate-cum-Civil Judge (South & West)I/C at Namchi.
19. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
20. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
21. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
22. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
23. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub- Division, North Sikkim.
24. The Civil Judge-cum- Judicial Magistrate, Soreng Sub -Division, West Sikkim.
25. The Special Secretary, State Legal Services Authority, Development Area, Gangtok.
26. The President, High Court Bar Association.
27. The President, Bar Association of Sikkim.
28. The President, Namchi Bar Association, South Sikkim.
29. The District Magistrate (East) at Gangtok.
30. The District Magistrate (North) at Mangan.
31. The District Magistrate (South) at Namchi.
32. The District Magistrate (West) at Gyalshing.
33. All Section In-charge, High Court of Sikkim.
34. The Computer Cell, High Court of Sikkim.
35. Notice Board.
36. Guard File.
37. File.

*N. G. Sharma*  
**REGISTRAR**